

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:321

ANSWERED ON:22.07.2015

Permission to Indian Nurses to Practice in Singapore

Venugopal Shri K. C.

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government has signed a pact with Singapore that could allow Indian nurses to practice in Singapore;
- (b) if so, the details thereof;
- (c) whether the Mutual Recognition Agreement (MRA) is applicable to only selected nursing institutes or not;
- (d) if so, the details of institutions that are eligible to make mutual exchanges and whether every nurse trained at any of the country's recognised institution is eligible to practice in Singapore; and
- (e) if so, the details thereof and if not, whether the Government is ready to make negotiation with Singapore to allow this provision?

Answer

MINISTER OF STATE FOR OVERSEAS INDIAN AFFAIRS

GENERAL V.K. SINGH (RETD.)

(a) & (b): No, Madam.

However, the Government of India has agreed to have a Mutual Recognition Agreement (MRA) with Singapore Nursing Board.

(c): The nursing institutes selected under MRA are:

- (i) All India Institute of Medical Sciences, Ansari Nagar, New Delhi.
- (ii) Christian Medical College & Hospital, College of Nursing, Vellore, Tamil Nadu.
- (iii) Government College of Nursing, Medical College, Thiruvananthapuram, Kerala.
- (iv) Manipal College of Nursing, Mahe, University Building, Madhave Nagar, Udupi District, Karnataka.

(d) & (e): As of today, no institution is eligible to make mutual exchange of nurses with Singapore. There are no proposals under consideration to make all nurses trained at the country's recognized institutions eligible to practice in Singapore.